POST-OFFER ADVERTISEMENT TO THE PUBLIC SHAREHOLDERS OF

LCC INFOTECH LIMITED ("LCCINFOTECH" / "TARGET COMPANY")

Corporate Identification Number (CIN): L72200WB1985PLC073196

Registered Office: P- 16, C.I.T. Road, P S Entally, Kolkata, West Bengal-700014, India;

Tel No: +91-33-23570048; **E-mail ID:** corporate@lccinfotech.co.in; **Website:** www.lccinfotech.in

Open Offer for the acquisition of 4,38,34,271 (Four Crore Thirty-Eight Lakhs Thirty-Four Thousand Two Hundred Seventy-One) Equity Shares of the face value of Rs. 2/- each, being constituting 26.00% of the Emerging Voting Share Capital of the LCC Infotech Limited ("LCCINFOTECH") at an Offer Price of ₹ 4.55/- (Rupees Four Point Fifty-Five Only) Per Equity Share by Mr. Kunjit Maheshbhai Patel (Acquirer).

THIS POST-OFFER ADVERTISEMENT IS ISSUED BY GROW HOUSE WEALTH MANAGEMENT PRIVATE LIMITED, THE MANAGER TO THE OFFER, ON BEHALF OF MR. KUNJIT MAHESHBHAI PATEL (ACQUIRER), IN CONNECTION WITH THE OFFER MADE BY THE ACQUIRER, IN COMPLIANCE WITH REGULATION 18 (12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011.

This Post-offer Advertisement should be read in continuation of, and in conjunction with the:

a) Public Announcement dated Saturday, January 03, 2026 ("Public Announcement");
b) Detailed Public Statement dated Thursday, January 08, 2026, in connection with this Offer, published on behalf of the Acquirer on Friday, January 09, 2026, in Financial Express (English daily) (All India Edition), Jansatta (Hindi daily) (All India Edition), Mumbai Lakshadeep (Marathi daily) (Mumbai Edition) and Duranta Barta (Regional Bengali Daily – Bengali Edition) ("Newspapers") ("Detailed Public Statement");
c) Draft Letter of Offer dated Friday, January 16, 2026 filed and submitted with SEBI pursuant to the provisions of Regulation 16 (1) of the SEBI (SAST) Regulations ("Draft Letter of Offer");
d) Corrigendum to PA, DPS, DLOF dated Monday February 09, 2026 in connection with this Offer, published on behalf of the Acquirer on Tuesday, February 10, 2026, in Financial Express (English daily) (All India Edition), Jansatta (Hindi daily) (All India Edition), Mumbai Lakshadeep (Marathi daily) (Mumbai Edition) ("Newspapers"), Duranta Barta (Regional Bengali Daily – Bengali Edition) (Corrigendum to PA, DPS, DLOF);
e) Letter of Offer dated Tuesday, March 24, 2026, along with the Form of Acceptance-cum-Acknowledgement ("Letter of Offer");
f) Recommendations of the Independent Directors of the Target Company which were approved on Saturday, March 28, 2026, and published in the Newspapers on Monday, March 30, 2026 ("Recommendations of the Independent Directors of the Target Company")
g) Pre-Offer Advertisement Cum Corrigendum to the Detailed Public Statement and Draft Letter of Offer dated Thursday, April 02, 2026 ("Pre-Offer Advertisement cum Corrigendum")

("the Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Recommendations of the Independent Directors, Pre-Offer Advertisement Cum Corrigendum to the Detailed Public Statement and Draft Letter of Offer and Pre-Offer Advertisement Cum Corrigendum are hereinafter collectively referred to as Offer Documents")

Public Shareholders of the Target Company are requested to kindly note the following:

Capitalised terms used but not defined in this Post-offer Advertisement shall have the meaning assigned to such terms in the Offer Documents.

1.	**Name of the Target Company**	LCC Infotech Limited, a public limited company incorporated under the provisions of Companies Act, 1956 bearing Corporate Identification Number 'L72200WB1985PLC073196', bearing Permanent Account Number 'AACCA2560J' allotted under the Income Tax Act, 1961, with its registered office located at P- 16, C.I.T. Road PS Entally Kolkata-700014, West Bengal.
2.	**Name of Acquirer & PAC**	Mr. Kunjit Maheshbhai Patel, son of Mr. Mahesh Apabhai Patel, aged about 41 years, Indian Resident, bearing Permanent Account Number 'APLPP0167P' allotted under the Income Tax Act, 1961, resident at 34, Safal Vivaan-1, Near Gota Flyover, S.G. Highway, Gota, Ahmedabad, Gujarat-382481, India. (Acquirer).
3.	**Name of Manager to the Offer**	Grow House Wealth Management Private Limited
4.	**Name of Registrar to the Offer**	Skyline Financial Services Private Limited
5.	**Offer Details**	
5.1	Date of Opening of the Offer	Monday, April 06, 2026
5.2	Date of Closing of the Offer	Monday, April 20, 2026
6.	Date of Payment of Consideration	Friday, April 24, 2026
7.	**Details of Acquisition**	

	Particulars	Proposed in the Offer Document (Assuming full acceptance in this offer)	Actuals (Pursuant to the tendering of Offer Shares by some of the Public Shareholders under this offer)
7.1	Offer Price	₹ 4.55/-	₹ 4.55/-
7.2	Aggregate number of Shares tendered	4,38,34,271	11,282
7.3	Aggregate number of Shares accepted	4,38,34,271	11,282
7.4	Size of the offer (Numbers of equity shares multiplied by Offer price per equity share)	₹ 19,94,45,934	₹ 51,378.60
7.5	Shareholding of the Acquirer before the Share Purchase Agreement / Public Announcement (No. & %)	NIL (0.00%)	NIL (0.00%)
7.6	**Equity Shares acquired through Share Purchase Agreement (SPA)**		
a)	Number of Equity Shares	NIL	NIL [1]
b)	% of the Emerging Voting Share Capital	0.00%	0.00%
7.6	**Equity Shares acquired through Preferential Allotment**		
a)	Number of Equity Shares	NIL	4,20,00,000
b)	% of the Emerging Voting Share Capital	0.00%	24.91%
7.7	**Shares Acquired by way of Open offer**		
a)	Number of Equity Shares	14,38,70,628	11,282
b)	% of the Emerging Voting Share Capital	85.34%	0.007%
7.8	**Shares Acquired after detailed Public Statement (except for Sale Shares acquired by way of Share Purchase Agreement)**		
a)	Number of Shares Acquired	Nil	Nil
b)	Price of the Shares Acquired	---	---
c)	% of the Emerging Voting Share Capital	Nil	Nil
7.9	**Post offer Shareholding of Acquirer**		
a)	Number of Equity Shares	14,38,70,628	4,20,11,282
b)	% of the Emerging Voting Share Capital	(85.34%)	(24.92%)
7.10	**Pre and Post Offer Shareholding of Public Shareholders**		

	Particulars	Pre Offer	Post Offer	Pre Offer	Post Offer
a)	Number of Equity Shares	6,85,50,993	0.00	6,85,50,993	6,85,39,701
b)	% of the Emerging Voting Share Capital	(40.67%)	0.00	(40.67%)	(40.65%)

1. In accordance with Regulation 22(2) of the SEBI (SAST) Regulations, on January 03, 2026, the Acquirer consummated the SPA, wherein the Sellers transferred the SPA Shares to the Acquirer post completion of open offer.
2. In accordance with Regulation 31A (10) Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ("**SEBI (LODR) Regulations**"), the Acquirer will be reclassified themselves as the promoter of the Target Company.
3. This Post-Offer Advertisement will also be accessible on the websites of SEBI's website accessible at www.sebi.gov.in, BSE's website accessible at www.bseindia.com, Manager's website accessible at www.growhousewealth.com, and Registrar's website accessible at www.skylinerta.com.

Issued by the Manager to the Offer on behalf of the Acquirer

GROW HOUSE WEALTH MANAGEMENT

Grow House Wealth Management Private Limited
(CIN: U67100GJ2022PTC133630)
A-606, Privilon, B/H. Iscon Temple, Ambli-Bopal Road, S.G. Highway, Ahmedabad-380054, Gujarat, India
Tel: +91 79353 33132 / +91-79-35333682
E-mail: takeover@growhousewealth.com
Website: www.growhousewealth.com
Contact Person: Mr. Hill Shah
SEBI Reg. No: INM000013262
Validity: Permanent

For and on behalf of the Acquirer and PAC:

Sd/-
Kunjit Maheshbhai Patel
Acquirer

Place: Ahmedabad
Date: May 01, 2026